

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 6371 of 2021

Jitan Sharma Petitioner

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Manoj Kumar Sah, Advocate

For the Opposite Party : Mr. Arup Kumar Dey, A.P.P.

3/06.09.2021 Heard the parties.

Defects as pointed out by the office are ignored.

The petitioner is an accused in connection with Pathargama P.S. Case No. 69 of 2019.

It has been alleged that the informant received an information on 10.05.2019 that his daughter had died and when he reached her matrimonial house, he found his daughter dead. The neighbours informed him that she was killed due to non-fulfillment of the demand of motor-cycle.

The petitioner appears to be the father-in-law of the deceased. On perusal of the case diary, it appears that the statement of one Chhotu Mahto was recorded at paragraph 6 of the case diary who had stated that the demand of motor-cycle has been made by the husband of the deceased for which she has been subjected to torture. Similar statement has been made by Chhote Lal Marik which has been recorded at paragraph 7 of the case diary. Paragraph 10 of the case diary contains that statement of one Kailash Sharma who had stated that on 10.05.2019, there was a quarrel between the deceased and her husband. He has stated that the petitioner was not present at that time. He has further stated that after the quarrel, the husband of the deceased had left the house and the deceased had consumed poison. Similar statement has been made by Mukesh Kumar recorded in paragraph 11 of the case diary. It has been stated that it is a case of suspected poisoning.

Regard being had to the statement of the witnesses, the petitioner above named is directed to be released on bail on furnishing bail bond of

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Rs. 10,000/- (Ten Thousand) with two sureties of the like amount each, to the satisfaction of learned Judicial Magistrate 1st class, Godda in connection with Pathargama P.S. Case No. 69 of 2019.

(Rongon Mukhopadhyay, J)

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